

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

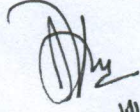
C.P. No. 33/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	Rabindra Nath Ghosh & Ors. -Versus- Jaytarama Cold Storage Pvt.Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PARAN BISHWAL, Adv. for 1

  
11/10/2017

1. Ms. Dwidhiti Bhaduri, Adv. } For Respondent no. 23

D. Bhaduri  
11/10/17

1. Arif Ali Adv.

2. Sayantak Das Adv.

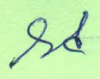
for Petitioner

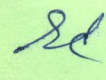
ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 2 and 3 are present.

Ld. Counsel for the respondents informed that arguing senior Counsel is not present due to vacation of the Hon'ble Calcutta High Court, so the case is adjourned for 22/11/2017.

List on 22/11/2017.

  
(Jinan K.R.)  
Member (J)

  
(Vijai Pratap Singh)  
Member (J)